

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH – II  
CHENNAI**

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**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21-01-2021 AT 10.30 A.M THROUGH  
VIDEO CONFERENCING:**

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**PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)  
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER : IA/210/2018**  
**PETITION NUMBER : CP/53/2017**  
**NAME OF THE PETITIONER(S) : MEDICI HOLDINGS LTD**  
**NAME OF THE RESPONDENT(S) : PHOTON INFOTECH PVT LTD**  
**UNDER SECTION : 32 & 34 OF NCLT RULES,2016**  
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**ORDER**

Ld. Senior Counsel Mr. R. Murari for the Applicant is present. Ld. Counsel Mr. Srinath Iyengar for R1 to R5 and Ld. Counsel Mr. K. Moorthy for R6 to R8 are present. Ld. Senior Counsel Mr. P.H. Arvindh Pandian for R9 is present.

Pleadings are completed.

List the main application along with all interim applications on **24.02.2021** for hearing and disposal.

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**(ANIL KUMAR B)  
MEMBER (TECHNICAL)**

-sd-

**(R. SUCHARITHA)  
MEMBER (JUDICIAL)**

vs